

ITEM NO.802  
(Mentioning)

COURT NO.9

SECTION II

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1224-1226/2021

RAM NARAYAN @ LAL ETC.

Appellant(s)

VERSUS

STATE OF U.P.

Respondent(s)

(IA No.183833/2023 - FOR GRANT OF BAIL)

Date : 08-11-2023 These appeals were mentioned today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA  
HON'BLE MR. JUSTICE PANKAJ MITHAL

For Appellant(s) Mr. Ajay Kumar Srivastava, AOR (Mentioned by)

For Respondent(s)

Mr. Adarsh Upadhyay, AOR

UPON being mentioned the Court made the following  
O R D E R

List IA No.183833/2023 on 24<sup>th</sup> November, 2023.

(ASHISH KONDLE)  
COURT MASTER (SH)

(AVGV RAMU)  
COURT MASTER (NSH)